

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

422(ND)2017

**COARM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2019**

**NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay  
Securities Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241-242**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present:** Mr. Jaswant Singh, PCS  
Mr. Siddharth Shankar, Advocate for Respondent with  
Mr. O.P. Chopra, Director

**ORDER**

Ld. Counsel for the respondent submits that he has no other documents to file other than those relied upon.

To come up for final arguments on 17<sup>th</sup> December, 2019.

  
**(L.N. Gupta)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**